

**MANUAL**  
**OF**  
**DISTRICT COURT**  
**DEHRADUN**  
**UNDER SECTION 4**  
**(1) (b) OF**  
**RIGHT TO**  
**INFORMATION**  
**ACT, 2005.**

## **SECTION 4 (1) (b) (i)**

The particulars of District Judge's, Dehradun; functions and duties;

Particulars: District Judge, Dehradun

Functions: It is a principal court of the District as envisaged in Article 233 of the Constitution of India, subordinate to the High Court of the State in which that District exists.

Duties:

- (1) **Administrative** – The District Judge has the Administrative Control over day to day work of all the other courts of the District.
- (2) **Judicial** - The District Judge being the Principal Judge of the District Court is also known as Sessions Judge under whose subordination all the other Additional District & Sessions Judges, Civil Judges (Sr. Div.), Civil Judges (Jr. Div.), Chief Judicial Magistrate and other Judicial Magistrates function. The District & Sessions Judge and Additional District & Sessions Judges, hear and dispose of Appeals/ revisions filed against the orders passed by the Civil Judges (Sr. Div.), Civil Judges (Jr. Div.), Chief Judicial Magistrate/ Additional Chief Judicial Magistrates and other Judicial Magistrates.

**SECTION 4 (1) (b) (ii)**

**The powers and duties of officers and employees of District Court's Dehradun;**

**Powers and duties of Judicial Officers of Dehradun Judgeship;**

Adjudication and administrative work as per provisions of law.

**Powers & Duties of Officers of the District Court, Dehradun;**

The officers and employees discharge their duties as per General Rules (Civil), 1957 and General Rules (Criminal), 1977. The Judicial Officers exercise the jurisdiction for trying Civil and Criminal Cases and other cases under Special Enactment for which they are conferred with the powers under issuance of Notifications by the State Government/ High Court of the State.

**SECTION 4 (1) (b) (iii)**

The procedure followed in the decision making process, including channels of supervision and accountability.

The cases are decided as per the provisions of Law. The administrative decisions are taken by the District Judge.

**SECTION 4 (1) (b) (iv)**

The norms set for the discharge of the functions of the District  
Courts of Uttarakhand;

General Rules (Civil) 1957, General Rules (Criminal) 1977, Laws  
and Judgements/ Rulings of Hon'ble Supreme Court of India and  
Hon'ble High Court

#### **SECTION 4 (1) (b) (v)**

The rules, regulations, instructions, manuals and records, held it by or under its control or used by its employees for discharging its functions;

1. All the laws are applicable.
2. General Rules (Civil) 1957, General Rules (Criminal) 1977 and Circular Orders of the Hon'ble High Court issued from time to time.

**SECTION 4 (1) (b) (vi)**

A statement of the categories of documents that are held by it or under its control;

1. Judicial Record.
2. Administrative Record.

**SECTION 4 (1) (b) (vii)**

The particulars of any arrangements that exists for consultation with, or presentation by, the members of the public in relation to the formulation of its policy or implementation thereof;

That is not required as per the provisions of the law.



**SECTION 4 (1) (b) (viii)**

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public.

The decisions are taken by the District Judge.

#### **SECTION 4 (1) (b) (ix)**

A telephone directory is prepared containing telephone/ fax numbers of the Hon'ble Judge's & Officers of the High Court including the Judicial Officers of each District of the state by the Hon'ble High Court and revised annually. Besides, a local list of Telephone numbers of all the Judicial Officers (Office and residence both) is also prepared and revised from time to time.

#### **NAMES, TELEPHONE NUMEBRS, FAX & E-mail OF THE JUDICIAL OFFICERS OF DEHRADUN JUDGESHIP.**

<b>S.No.</b>	<b>Name &amp; Designation</b>	<b>Telephone Number/ Mob. No</b>	<b>Fax</b>	<b>Remarks</b>
1.	<b>Sh. Ram Dutt Paliwal District &amp; Session Judge</b>	<b>0135- 2623781 (o), 9412056353(M)</b>	<b>2624166</b>	
2.	<b>Sri Harish kr. Goel !st Addl. District &amp; Sessions Judge</b>	<b>9456596990 (M)</b>		
3.	<b>Sri Anuj Kumar Sangal IInd Addl. District &amp; Sessions Judge</b>	<b>9411108401 (M)</b>		
4.	<b>Shri Shamsher ali III Addl. District &amp; Sessions Judge</b>	<b>9456592164 (M)</b>		
5.	<b>Sri Brijendra Singh IVth Addl. District &amp; Sessions Judge</b>	<b>9456596229 (M)</b>		
6.	<b>Sri Vinod Kumar V Addl. District &amp; Sessions Judge</b>	<b>9412079233 (M)</b>		
7.	<b>Shri Rajeev Kumar VI Addl. District &amp; Sessions Judge</b>	<b>9456596057 (M)</b>		
8.	<b>Smt. Shadab Bano VII Addl. District &amp; Sessions Judge</b>	<b>9458197842 (M)</b>		
9.	<b>Smt. Neena Aggarwal ADJ/Spl. Judge POCSO, dehradun</b>	<b>9456592147 (M)</b>		

10.	<b>Shri. Vivek Dwivedi Chief Judicial Magistrate, D.Dun</b>	<b>9456592157 (M)</b>		
11.	<b>Sri Ashutosh Kumar Mishra Civil Judge (Sr. Div)D.Dun</b>	<b>9456592151 (M)</b>		
12.	<b>Sri. Dharmendra Kumar, I Addl. Civil Judge (Sr. Div.) Dehradun</b>	<b>9458197847 (M)</b>		
13.	<b>Mrs. Gunjan Singh I ACJM/PM J.J. Board, D.dun.</b>	<b>9456596063 (M)</b>		
14.	<b>Sri Vinod Kumar Burman II ACJM, D.dun</b>	<b>9456596994 (M)</b>		
15.	<b>Smt. Anita Gunjiyal II Addl. Civil Judge (Sr. Div.) Dehradun</b>	<b>9412079203 (M)</b>		
16.	<b>Sri. Mohd. Yusuf IIIrd Addl.Civil Judge (Sr. Div),D.dun</b>	<b>9458197844 (M)</b>		
17.	<b>Shri. Jayendra Singh IVth Addl. Civil Judge, (Sr. Div)Dehradun</b>	<b>9456596064 (M)</b>		
18.	<b>Ms. Chhavi Bansal Civil Judge (Jr. Div.) Dehradun</b>	<b>9456596076 (M)</b>		
19.	<b>Ms. Shweta Rana Chauhan I Addl. Civil Judge (Jr. Div.) Dehradun</b>	<b>9456596077 (M)</b>		
20.	<b>Smt. Neha Qayyum II Addl. Civil Judge (Jr. Div.) Dehradun</b>	<b>9456597023 (M)</b>		
21.	<b>Ms. Nazish Kallem III Addl. Civil Judge (Jr. Div.) Dehradun</b>	<b>9456596073 (M)</b>		
22.	<b>Ms. Tista Shah IV Addl. Civil Judge ( Jr. Div), D.dun (Newly appointed officer under training)</b>	<b>9456596101 (M)</b>		
23.	<b>Ms. Simaranjit Kaur, Judicial Magistrate I,Dehradun</b>	<b>9412097739 (M)</b>		
24.	<b>Shri. Akram Ali JM II, D.dun</b>	<b>9456596079</b>		

**Outlying Court at Tehsil Rishikesh**

25	<b>Shri S.M.D. Danish Ist Addl. District &amp; Sessions Judge, Rishikesh</b>	<b>9412078601 (M)</b>		
26	<b>Shri Manoj Garbyal IInd Addl. District Judge Rishikesh ( Newly appointed officer under training)</b>	<b>9456596070 (M)</b>		
27	<b>Ms. Rajni Shukla Civil Judge (Sr. Div.), Rishikesh</b>	<b>9473699538</b>		
28	<b>Sri. Mohd. Yaqoob</b>	<b>9456596988</b>		
29	<b>Ms. Mamta Pant Addl. Civil Judge (Jr.Div) Rishikesh(Newly appointed officer under training)</b>	<b>9456596103</b>		
30	<b>Sh. Abhishek Srivastava , Judicial Magistrate</b>	<b>9456596981</b>		

**Outlying Court at Tehsil Vikasnagar**

31	<b>Sh. Mohd. Sultan Addl. District &amp; Sessions Judge, Vikasnagar</b>	<b>9456596992</b>		
32	<b>Sh. Laxman Singh Civil Judge (Sr. Div) Vikasnagar</b>	<b>9456596069</b>		
33	<b>Ms. Shivani Pasbola Civil Judge (Jr. Div) Vikasnagar</b>	<b>9456597012</b>		
34	<b>Ms. Jayshree Rana, JM. Vikasnagar(Newly appointed officer under training)</b>	<b>9456596102</b>		

**District Legal Service Authority, Dehradun.**

<b>35</b>	<b>Sh. Kuldeep Sharma</b>	<b>9456596239 (M)</b>		
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**FAMILY COURT, DEHRADUN**

<b>S.No.</b>	<b>Name &amp; Designation of the officer</b>	<b>Office</b>	<b>Fax</b>
<b>1.</b>	<b>Shri Girdhar Singh Dharmshaktu , Principal Judge, Family Court, Dehradun</b>	<b>9411108885, 0135-2620345 (O)</b>	<b>0135- 2620345</b>
<b>2-</b>	<b>Shri. Manindra Mohan Pandey Principal Judge Family Court, Rishikesh</b>	<b>9454160180 (M)</b>	<b>2439355</b>
<b>3.</b>	<b>Km. Kusum Addl. Family Judge</b>	<b>9456592153 (M)</b>	

**SECTION 4 (1) (b) (x)**

The monthly remuneration received by each of the Officers and Employees of the District Court, Dehradun, including the system of compensation as provided in its regulations;

**Monthly Remuneration by Hon'ble the Distt Judge, Officers of Dehradun  
Judgeship as on Nov-2015**

<b>S.No</b>	<b>Name of the Officer</b>	<b>Designation</b>	<b>Pay Scale</b>	<b>B.Pay</b>	<b>D.A</b>	<b>Total</b>
<b>1.</b>	<b>Sh. Ram Dutt Paliwal</b>	<b>District &amp; Sessions Judge</b>	<b>70290-76450</b>	<b>73370</b>	<b>87310</b>	<b>185788</b>
<b>2.</b>	<b>Sh. Harish Kumar Goel</b>	<b>I Addl. District Judge</b>	<b>51550-63070</b>	<b>61690</b>	<b>73411</b>	<b>171440</b>
<b>3.</b>	<b>Sh. Anuj Kumar Sangal</b>	<b>II Addl. District Judge, Dehradun</b>	<b>51550-63070</b>	<b>57700</b>	<b>68663</b>	<b>150801</b>
<b>4.</b>	<b>Sh. Shamsher Ali</b>	<b>III Addl. District &amp; Sessions Judge, Dehradun</b>	<b>51550-63070</b>	<b>57700</b>	<b>68663</b>	<b>164822</b>
<b>5.</b>	<b>Smt. Neena Aggarwal</b>	<b>ADJ/Spl.Judge POCSO, D.dun.</b>	<b>51550-63070</b>	<b>56470</b>	<b>67199</b>	<b>140187</b>
<b>6.</b>	<b>Sh. Brijendra Singh</b>	<b>IV Addl. District Judge, D.dun</b>	<b>51550-63070</b>	<b>56470</b>	<b>67199</b>	<b>146058</b>
<b>7.</b>	<b>Sh. Vinod Kumar</b>	<b>V Addl. District Judge, D.dun</b>	<b>51550-63070</b>	<b>54010</b>	<b>64272</b>	<b>151271</b>
<b>8.</b>	<b>Sh. Rajeev Kumar</b>	<b>VI Addl. District Judge, Dehradun</b>	<b>39530-54010</b>	<b>51550</b>	<b>61345</b>	<b>132167</b>
<b>9.</b>	<b>Smt. Shadab Bano</b>	<b>VII Addl. District Judge, D.dun</b>	<b>51550-63070</b>	<b>51550</b>	<b>61345</b>	<b>135857</b>
<b>10.</b>	<b>Sh. Shahanshah Mohd. Dilber Danish</b>	<b>I Addl. District &amp; Sessions Judge</b>	<b>51550-63070</b>	<b>57700</b>	<b>68663</b>	<b>152301</b>

		<b>Rishikesh</b>				
11.	Sh. Manoj Garbyal	II Addl. District & Sessions Judge, Rishikesh	51550-63070	54010	64272	156461
12.	Mohd. Sultan	Addl. District Judge, Vikasnagar	51550-63070	52780	62808	136656
13.	Sh. Ashutosh Kumar Mishra	Civil Judge (Sr. Div) D.dun	39530-54010	43690	51991	122832
14.	Sh. Dharmendra Kumar Singh	I Addl. Civil Judge (Sr. Div) D.Dun	39530-54010	40450	48136	116483
15.	Sh. Laxman Singh	Civil Judge (Sr. Div) Vikasnagar	39530-54010	40450	48136	105844
16.	Kuldeep Sharma	Secretary DLSA	39530-54010	43690	51991	122832
17.	Ms. Rajni Shukla	Civil Judge (Sr. Div) Rishikesh	39530-54010	43690	51991	124332
18.	Ms. Anita Gunjyal	II Addl. Civil Judge (Sr. Div), D.Dun	39530-54010	40450	48136	114173
19.	Mohd. Yusuf	IIIrd Addl. Civil Judge (Sr. Div), D.dun	39530-54010	39530	47041	114025
20.	Sh. Jayendra Singh	IVth Addl. C.Judge (Sr. Div), Dehradun	27700-44770	39530	47041	111715
21.	Sh. Vivek Dwivedi	Chief Judicial Magistrate, D.dun	39530-54010	43690	51991	122832
22.	Gunjan Singh	I ACJM/PM J.J Board, D.dun.	27700-44770	39530	47041	111715
23.	Sh. Vinod Kumar Burman	II A.C.J.M, D.dun	27700-44770	39530	47041	111715
24.	Smt.. Shivani Pasbola	Civil Judge (Jr. Div) Vikasnagar	27700-44770	30780	36628	89026
25.	Ms. Chhavi Bansal	Civil Judge (Jr. Div), D.dun.	27700-44770	30010	35712	87779
26.	Smt. Shweta Rana Chauhan	I Addl. Civil Judge (Jr. Div) D.dun.	27700-44770	30010	35712	87779
27.	Shh. Akram Ali	JM II, D.dun	27700-44770	30010	35712	85469
28.	Sh. Abhishek Kumar Srivastava	Judicial Magistrate, Rishikesh	27700-44770	30010	35712	86969
29.	Mohd. Yaqoob	Civil Judge (Jr. Div) Rishikesh	27700-44770	30850	36712	87713
30.	Smt. Simranjit Kaur	Judicial Magistrate I	27700-44770	30010	35712	82328
31.	Mrs. Neha Qayyum	II Addl. Civil Judge (Jr. Div) D.dun	27700-44770	30010	35712	87779
32.	Ms. Nazish Kallem	III Addl. Civil Judge (Jr. Div), D.dun.	27700-44770	29240	34796	83412
33.	Ms. Tishta Shah	IV A.C.J.(Jr.Div) D.dun (Under Training)	27700-44770	27700	32963	72561
34.	Ms. Mamta Pant	A.C.J. (Jr.Div), Rishikesh. ( Under Training)	27700-44770	27700	32963	72561
35.	Ms. Jayshree Rana	J.M. Vikasnagar ( Under Training)	27700-44770	27700	32963	79292

**List of Family Court Judges, Dehradun**

1.	<b>Sh. Girdhar Singh Dharmshaktu</b>	<b>Principal Judge, Family Court, D.dun</b>	<b>51550-63070</b>	<b>63070</b>	<b>75053</b>	<b>166834</b>
2.	<b>Km. Kusum</b>	<b>Family Court Judge, D.dun.</b>	<b>39530-54010</b>	<b>41370</b>	<b>49230</b>	<b>128842</b>
3.	<b>Sh. Maninder Mohan Pandey</b>	<b>Addl. Judge, Family Court, Rishikesh</b>	<b>39530-54010</b>	<b>40450</b>	<b>48136</b>	<b>136473</b>

**Monthly Remuneration received by Class III Employees of Dehradun  
Judgeship as on November – 2015**

S.No.	Name of the official	Designation	Pay Scale	Basic Pay	Grade Pay	Total Emolumenta
1.	<b>Sri Prabhakar Sharma</b>	<b>S.A.O</b>	<b>9300-34800</b>	<b>20050</b>	<b>5400</b>	<b>66814</b>
2.	<b>Sri Bharat Bhushan Kaul</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>17860</b>	<b>4600</b>	<b>58825</b>
3.	<b>Smt. Suman Goel</b>	<b>Record Keeper</b>	<b>9300-34800</b>	<b>17860</b>	<b>4600</b>	<b>58685</b>
4.	<b>Sri Ramesh Chand Sharma</b>	<b>Nazir</b>	<b>9300-34800</b>	<b>17230</b>	<b>4600</b>	<b>57058</b>
5.	<b>Sri Narendra Kumar</b>	<b>Reader</b>	<b>9300-34800</b>	<b>16880</b>	<b>4600</b>	<b>56667</b>
6.	<b>Smt. Rita Singhal</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>17870</b>	<b>4600</b>	<b>58611</b>
7.	<b>Sri Janak Raj</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>16830</b>	<b>4600</b>	<b>55001</b>
8.	<b>Gambhir Singh</b>	<b>Reader</b>	<b>9300-34800</b>	<b>14820</b>	<b>4600</b>	<b>51660</b>
9.	<b>Sri Mukul Chand. Joshi</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>15520</b>	<b>4600</b>	<b>53141</b>
10.	<b>Sri Raj Kishore Yadav</b>	<b>Reader</b>	<b>9300-34800</b>	<b>15520</b>	<b>4600</b>	<b>52901</b>
11.	<b>Sri Rajesh Jain</b>	<b>IInd Clerk</b>	<b>9300-34800</b>	<b>15460</b>	<b>4600</b>	<b>49303</b>
12.	<b>Sri Rakesh Chand Bhatt</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>14930</b>	<b>4600</b>	<b>51469</b>
13.	<b>Sri Narendra Pal Singh</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>16200</b>	<b>4600</b>	<b>51104</b>
14.	<b>Sri Subhash Chandra</b>	<b>Munsarim/Reader</b>	<b>9300-34800</b>	<b>14780</b>	<b>4600</b>	<b>51104</b>
15.	<b>Sri Rakesh Mohan Singh Rawat</b>	<b>IInd Clerk</b>	<b>9300-34800</b>	<b>15780</b>	<b>4600</b>	<b>50284</b>

16	<b>Km. Leela Dhondiyal</b>	<b>Munsarim/ Reader</b>	<b>9300- 34800</b>	<b>15780</b>	<b>4600</b>	<b>53534</b>
17.	<b>Sri Rajeev Sharma</b>	<b>Munsarim/ Reader</b>	<b>9300-34800</b>	<b>15410</b>	<b>4600</b>	<b>52916</b>
18.	<b>Sri Kirti Bhushan</b>	<b>Munsarim/ Reader</b>	<b>5200-20200</b>	<b>12110</b>	<b>4600</b>	<b>43419</b>
19.	<b>Smt. Archana Agarwal</b>	<b>Misc. Clerk</b>	<b>9300-34800</b>	<b>15180</b>	<b>4600</b>	<b>52448</b>
20.	<b>Sri Madan Mohan Pant</b>	<b>Munsarim/ Reader</b>	<b>5200-20200</b>	<b>14850</b>	<b>4600</b>	<b>50076</b>
21.	<b>Sri Vijay Pal Singh</b>	<b>Appeals Clerk</b>	<b>9300-34800</b>	<b>14850</b>	<b>4600</b>	<b>51258</b>
22.	<b>Sri Govind Pd. Suyal</b>	<b>Misc.Clerk</b>	<b>9300-34800</b>	<b>14850</b>	<b>4600</b>	<b>51258</b>
23.	<b>Sri Jugal Kishore</b>	<b>Ahalmad</b>	<b>9300-34800</b>	<b>14850</b>	<b>4200</b>	<b>47052</b>
24.	<b>Sri Anil Kr. Seth</b>	<b>Misc. Clerk</b>	<b>9300-34800</b>	<b>14850</b>	<b>4600</b>	<b>51638</b>
25.	<b>Smt. Neelam Mittal</b>	<b>Suits Clerk</b>	<b>9300- 34800</b>	<b>14940</b>	<b>4600</b>	<b>51775</b>
26.	<b>Smt. Chandra Kanta</b>	<b>Suits Clerk</b>	<b>5200-20200</b>	<b>15190</b>	<b>4600</b>	<b>51982</b>
27.	<b>Sri Rajeev Bhatnagar</b>	<b>Ahalmad</b>	<b>9300 - 34800</b>	<b>13780</b>	<b>4200</b>	<b>46732</b>
28.	<b>Sri Ram Avadh</b>	<b>Sessions Clerk</b>	<b>9300-34800</b>	<b>14050</b>	<b>4200</b>	<b>48018</b>
29.	<b>Sri Ram Murti</b>	<b>Appeal Clerk</b>	<b>9300-34800</b>	<b>13570</b>	<b>4200</b>	<b>46850</b>
30.	<b>Sri Bheem Singh</b>	<b>Suits Clerk</b>	<b>9300-34800</b>	<b>13570</b>	<b>4200</b>	<b>46950</b>
31.	<b>Sri Sewa Ram</b>	<b>Suits Clerk</b>	<b>9300 - 34800</b>	<b>13560</b>	<b>4200</b>	<b>47064</b>
32.	<b>Sri Mange Ram</b>	<b>Session Clerk</b>	<b>5200-20200</b>	<b>10980</b>	<b>2800</b>	<b>35966</b>
33.	<b>Sri Bhupendra Singh Rawat</b>	<b>Asstt. Record Keeper</b>	<b>9300 - 34800</b>	<b>13090</b>	<b>4200</b>	<b>45873</b>
34.	<b>Sri Sant Ram</b>	<b>Suits Clerk</b>	<b>5200-20200</b>	<b>11890</b>	<b>2800</b>	<b>37475</b>
35.	<b>Sri Chandra Shekhar Pant</b>	<b>Munsarim/ Reader</b>	<b>9300-34800</b>	<b>12440</b>	<b>4200</b>	<b>40958</b>
36.	<b>Sri Ambuj Mohan Kaushik</b>	<b>Asstt. A/C</b>	<b>9300-34800</b>	<b>11520</b>	<b>4200</b>	<b>42309</b>
37	<b>Sri Bhupendra Pratap Singh</b>	<b>Misc. Clerk</b>	<b>9300-34800</b>	<b>11240</b>	<b>4200</b>	<b>41392</b>
38	<b>Smt. Uma Verma</b>	<b>Clerk</b>	<b>5200-20200</b>	<b>11130</b>	<b>2800</b>	<b>36331</b>
39	<b>Sri Ashok Pundir</b>	<b>Ahalmad</b>	<b>9300-34800</b>	<b>15680</b>	<b>4200</b>	<b>48829</b>
40	<b>Sri Brij Mohan Dhondhiyal</b>	<b>Accounts Clerk</b>	<b>9300-34800</b>	<b>12720</b>	<b>4200</b>	<b>45100</b>
41	<b>Harish Nahar</b>	<b>Suits Clerk</b>	<b>5200-20200</b>	<b>10750</b>	<b>2800</b>	<b>34707</b>
42.	<b>Sri Shankar Singh Rawat</b>	<b>Dy. Nazir</b>	<b>9300-34800</b>	<b>11380</b>	<b>4200</b>	<b>38900</b>



43	Smt. Anita Pandey	Misc. Clerk	9300-34800	11310	4200	41601
44.	Sri Lalit Mohan Pandey	Reader	9300-34800	11440	4200	35513
45	Sri Shailendra Singh Chauhan	Sessions Clerk	9300-34800	11240	4200	41192
46	Smt. Anju Bala Jain	Clerk	9300-34800	12300	4200	42675
47	Sri Prateek Kukreti	Protocol Officer	9300-34800	10890	4200	40537
48	Sri Mohit Kumar	Suits Clerk	9300-34800	11240	4200	41192
49	Sri Surendra Dutt Bhatt	Depty Nazir	9300-34800	11240	4200	40342
50.	Sh. Sohan Pal Singh	Clerk	9300-34800	11240	4200	41192
51	Smt. Swaran Lata	Sessions Clerk	9300-34800	11290	4200	40259
52.	Sri Mehboob Ali	Suits Clerk	9300-34800	12510	4200	44277
53.	Sri Waris Ali	Misc. Clerk	5200-20200	10550	2800	34921
54	Sri Krishan Pd. Dulal	Suits Clerk	5200-20200	11350	2800	36165
55	Sri Salik Ram	Misc. Clerk	5200-20200	10140	2800	33927
56	Sri Vishv Gunjan	Suits Clerk	9300-34800	9850	4200	38012
57	Sri Anil Prasad	Misc. Clerk	9300-34800	11660	4200	42207
58.	Smt. Lajwanti Negi	Misc. Clerk	9300-34800	12000	4200	43036
59.	Sri Rajeev Kr. Badoni	Ahalmad	9300-34800	9910	4200	36489
60.	Sri. Sudhir Kaushik	Munsarim/ Reader	5200-20200	17000	4600	55588
61.	Sri Keshav Pd. Srivastava	Suits Clerk	5200-20200	10790	2800	34802
62.	Smt. Malti Devi	Misc. Clerk	5200-20200	10550	2800	35041
63	Sh. Devendra Singh	Clerk	5200-20200	9620	2800	31680
64	Sri Rajendra Pd.	Ahalmad	5200-20200	10550	2800	32821
65.	Sri Chandroop Singh	Copyist	5200-20200	10380	2800	33528
66.	Sri Roshan Lal	A.R.K	5200-20200	10380	2800	34608
67.	Sri Beer Singh Panwar	Junior Clerk	5200-20200	10140	2800	34027
68	Sri Asha Ram	Junior Clerk	5200-20200	9950	2800	32672
69	Sri Hari Singh Rawat	Ahalmad	5200-20200	10140	2800	33927

70	Sri Gyan Singh	Ahalmad	5200-20200	10140	2800	31927
71	Sri Bharam Pal	Misc. Clerk	5200-20200	10140	2800	31947
72	Sri Dal Chand	Ahalmad	5200-20200	10090	2800	32821
73	Sri Ramji Pandey	S. Clerk	5200-20200	9910	2800	33466
74	Sri Rajeev Parasar	Copyist	5200-20200	9620	2800	31960
75	Sri Ram Karan	Clerk	5200-20200	10140	2800	34117
76	Sri Surendra Yadav	Junior Clerk	5200-20200	10140	2800	33927
77	Sri Ramesh Ch. Pant	Suits Clerk	5200-20200	9800	2800	30998
78	Sri Ajay Kumar	Ahalmad	5200-20200	9620	2800	31680
79	Sri Brij Pal Singh	Copyist	5200-20200	9460	2800	32269
80	Sri Rajeev Kumar	Junior Clerk	5200-20200	9110	2800	31423
81	Sri Rakesh Kr. Pandey	Misc. Clerk	5200-20200	9290	2800	31157
82	Sri Jogeshwar	Copyist	5200-20200	9020	2800	31202
83	Sri Arun Kumar Sharma	Copyist	5200-20200	8650	2800	32106
84	Sri Balram Singh	Misc. Clerk	5200-20200	9310	2800	31909
85	Smt. Anjali Sharma	Ahalmad	5200-20200	10510	2800	34825
86	Km. Arti Sharma	Asstt. A/C	5200-20200	8330	2800	30332
87	Furkan Ali	Ahalmad	5200-20200	9870	2800	32567
88	Sh. Abhishek Yadav	Clerk	5200-20200	6820	2800	27982
89	Pawan Kumar	Driver	5200-20200	10680	2800	35227
90	Sapna Rana	Junior Clerk	5200-20200	8150	2800	31658
91	Monika Gupta	Junior Clerk	5200-20200	8150	2800	31758
92	Vandana Rawat	Junior Clerk	5200-20200	8150	2800	31658
93	Sh. Dharendra Kumar Bhanu	Clerk	5200-20200	4245	1400	15314
94	Meenaxi Sharma	Junior Clerk	5200-20200	8150	2800	31658
95	Neeraj Kumar Shukla	Junior Clerk	5200-20200	7540	2000	25804
96	Manjula	Junior Clerk	5200-20200	7540	2000	27304
97	Sh. Sonam Khampa	Junior Clerk	5200-20200	7260	2000	26049
98	Sh. Sunny Kumar	Junior Clerk	5200-20200	7260	2000	26549
99.	Sh.Sareen Kumar	Junior Clerk	5200-20200	7260	2000	26549
100.	Sh. Ravinder Singh Negi	Junior Clerk	5200-20200	7260	2000	26549
101.	Km. Taruna Negi	Junior Clerk	5200-20200	7260	2000	26549
102.	Sh. Kalyan Singh	Junior Clerk	5200-20200	7260	2000	26049
103.	Sh. Rajendra Singh	Junior Clerk	5200-20200	7260	2000	25049
104.	Ms. Anita Gwal	Junior Clerk	5200-20200	7260	2000	26549
105.	Smt.kalpana Uniyal	Junior Clerk	5200-20200	7260	2000	26549
106.	Ms. Anika Goyal	Junior Clerk	5200-20200	7260	2000	25849
107.	Ms. Meena Kukreti	Junior Clerk	5200-20200	7260	2000	26549
108.	Smt. Jaya Tiwari	Junior Clerk	5200-20200	6990	2000	24328

109	Ms.Lalita Rawat	Junior Clerk	5200-20200	6272	1867	19504
110	Ms. Kavita Bora	Junior Clerk	5200-20200	6720	2000	20897
111	Ms. Manju Devi	Junior Clerk	5200-20200	6720	2000	20897
112	Ms. Shalu Saini	Junior Clerk	5200-20200	5376	1600	16717
113	Ms. Rajni Saini	Junior Clerk	5200-20200	4256	1267	13235
114	Sh. Vikram Singh Dhami	Junior Clerk	5200-20200	4704	1400	14628
115	Sh. Nandkishor Singh	Junior Clerk	5200-20200	5600	1667	17415
116	Sh. Kailash Chandra Kuniyal	Junior Clerk	5200-20200	6720	2000	20897
117	Sh. Krishan Mohan Kandari	Junior Clerk	5200-20200	5376	1600	16717
118	Sh. Devendra Singh	Junior Clerk	5200-20200	2912	867	9056
119	Sh. Ashish Vyas	Junior Clerk	5200-20200	6048	1800	18807
120	Sh. Pawan Singh Rana	Junior Clerk	5200-20200	6272	1867	19504
121	Sh. Ajay Gusain	Junior Clerk	5200-20200	3360	1000	10448
122	Ms. Nisha Rani	Junior Clerk	5200-20200	6048	1800	18807
123	Ms. Manju	Junior Clerk	5200-20200	6272	1867	19504
124	Ms. Shivani	Junior Clerk	5200-20200	6048	1800	18807
125	Ms. Vinita	Junior Clerk	5200-20200	3360	1000	10448
126	Sh. Sarang Singh	Junior Clerk	5200-20200	6720	2000	31274
127	Sh. Madhur Nawani	Junior Clerk	5200-20200	6720	2000	21420
128	Sh. Jitendra Singh	Junior Clerk	5200-20200	4256	1267	13235
129	Sh. Manish Negi	Junior Clerk	5200-20200	3360	1000	10448
130	Sh. Praveen Saini	Junior Clerk	5200-20200	4256	1267	13235
131	Sh. Yogesh Kumar	Junior Clerk	5200-20200	5600	1667	17353
132	Sh. Praveen Kumar	Junior Clerk	5200-20200	4256	1267	13235
133	Sh. Ashok Maurya	Junior Clerk	5200-20200	5824	1733	18110
134	Sh. Dheeraj Kumar Singh	Junior Clerk	5200-20200	5376	1600	16717
135	Sh. Mohit Singh	Junior Clerk	5200-20200	5824	1733	18110
136	Ms. Neetu Bisht	Jr. Clerk Family Court D.dun	5200 -20200	6272	1867	19504

**Stenographers**

S.No	Name of the official	Designation	Pay Scale	Basic Pay	Grad Pay	Total Emolumenta
1	Smt Veena Rani Kohli	P.A.	9300-34800	25140	4800	77757
2	Sh. Bela Ram	P.A.	9300-34800	23380	4800	72958
3	Sh Rajesh Kumar Singh	P.A.	9300-34800	23380	4800	73378
4	Sh Arvind Kumar Gaur	Steno	9300-34800	23380	4800	73378
5	Smt Punam kumari Duggal	Steno	9300-34800	23380	4800	73378
6	Sh. Arun kumar Negi	Steno	9300-34800	22800	4800	71261
7	Ashok kumar Sharma	Steno	9300-34800	21810	4800	67944
8	Smt. Satya Wati	Steno	9300-34800	21030	4800	67448
9	Sh. Gajendra soniwal	Steno	9300-34800	21030	4800	67248
10	Sh. Ajayveer Rana	Steno	9300-34800	18000	4800	59884
11	Sh. Gajendra singh	Steno	9300-34800	18450	4800	59298
12	Sh. Ajay kumar srivastava	Steno	9300-34800	18450	4800	60978
13	Sh. Manoj kumar	steno	9300-34800	18460	4800	60999
14	Sh. Dilawar singh rawat	Steno	9300 - 34800	17300	4800	54583
15	Sh Umesh chand Bagwari	Steno	9300-34800	18450	4800	61398
16	Sh. Surender Chand Ramola	Steno	9300-34800	21030	4800	67248
17	Parmanand	Steno	9300-34800	21810	4800	69564
18	Sh. Saurab Giri	Steno	5200 - 20200	9260	2800	34713
19	Sh. Sanjay Singh Rana	steno	5200 - 20200	9260	2800	34713
20	Sh. Baldev Singh	steno	5200 - 20200	9260	2800	33733
21	Sh. Praveen Kr. Maikhuri	steno	5200 - 20200	9260	2800	34713
22	Sh. Vipin Kumar	steno	5200 - 20200	9260	2800	33613
23	Sh. Chandra Prakash	steno	5200 - 20200	9260	2800	32613
24	Sh. Amar Shakti	steno	5200 - 20200	9260	2800	32613
25	Sh. Omkar Singh	steno	5200 - 20200	9260	2800	34013
26	Sh. Ashish Kumar	steno	5200 - 20200	9260	2800	34713
27	Sh. Suresh Singh	steno	5200 - 20200	9260	2800	33733
28	Sh. Hemant Prasad	steno	5200 - 20200	9260	2800	34713
29	Ms. Jyoti Rawat	steno	5200 -20200	6848	2240	21887
30	Ms. Deepa Ghandiyali	steno	5200 -20200	8560	2800	27358
31	Sh. Prashant Nautiyal	steno	5200 -20200	7419	2427	23713
32	Sh. Yogesh Kumar Singh	steno	5200 -20200	8560	2800	27358
33	Sh. Manish Singh	steno	5200 -20200	7989	2613	25532
34	Ms. Anusuya	steno	5200 -20200	7704	2520	24623
35	Ms. Renu Kotwal	steno	5200 -20200	7989	2613	25532
36	Smt. Shweta Naugai	steno	5200 -20200	3709	1213	11853

**Monthly Remuneration received by Class IV Employees of  
Dehradun Judgeship as on Nov - 2015**

S.No	Name	Designation	Pay Scale	B.Pay	G.Pay	Total Emoluments
1	Sri Pratap Singh Panwar	Orderly	5200-20200	10980	2800	35956
2	Sri Ram Prakash Pandey	Chaprasi	5200-20200	8440	1900	25409
3	Sri Suresh Kumar	Chaprasi	5200-20200	10980	2800	36146
4	Sri Trilok Singh	Process server	5200-20200	7650	1800	25530
5	Sri Mahadev Yadav	Chaprasi	5200-20200	6840	1800	23368
6	Sri Kamal Negi	Chaprasi	5200-20200	6840	1800	24268
7	Sri Madan Mohan Joshi	Chaprasi	5200-20200	6840	1800	23368
8	Sri Ashok Mishra	Chaprasi	5200-20200	9770	2800	32992
9	Sri Vijay Kumar	Chaprasi	5200-20200	6840	1800	24718
10	Smt. Ganga Upadhyay	Chaprasi	5200-20200	6840	1800	24718
11	Sri Dharmendra Kr. Mishra	Chaprasi	5200-20200	6840	1800	24718
12	Sri Chandreshwar Pd.	Orderly	5200-20200	9230	2400	30392
13	Sri Rami Singh	Chaprasi	5200-20200	6840	1800	24718
14	Sri Suraj Yadav	Chaprasi	5200-20200	6840	1800	24718
15	Sri Anirudh Gaur	Chaprasi	5200-20200	6840	1800	24268
16	Sri Rakesh Sodha	Chaprasi	5200-20200	6840	1800	24718
17	Sh. Puran Chand Pandey	Chaprasi	5200-20200	6840	1800	24718
18	Sri Amar Yadav	Chaprasi	5200-20200	6840	1800	24718
19	Sri Sudama Ram	Orderly	5200-20200	11420	2800	37024
20	Smt. Hema Joshi	Chaprasi	5200-20200	8760	2400	29246
21	Smt. Imleena	Farrash	5200-20200	7640	1900	24890
22	Sri Om Kumar	Chaprasi	5200-20200	10100	2800	33771
23	Sri Ram Singh Gosain	Dak Runner	5200-20200	10100	2800	33677
24	Sri Parvesh Bhatt	Chaprasi	5200-20200	8900	2400	29699
25	Sri Rajesh Kumar	Chaprasi	5200-20200	6840	1800	24718
26	Sri Deepak Kumar	Chaprasi	5200-20200	6840	1800	24718
27	Sri Rajendra Karnwal	chaukidar	5200-20200	10580	2800	34984
28	Sri Tilak Ram	Process server	5200-20200	9480	2800	32221
29	Sri jeet Singh	Orderly	5200-20200	10110	2800	33707
30	Sri Prem Singh	Orderly	5200-20200	9710	2800	32871
31	Sri Brij Mohan	Dak Runner	5200-20200	7370	1800	26130

	<b>Thapliyal</b>					
32	<b>Sri Veer Singh Yadav</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>9750</b>	<b>2800</b>	<b>30867</b>
33	<b>Smt. Laxmi Gaur</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
34	<b>Sri Anoop Kr.</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>21863</b>
35	<b>Sri Ishwar Chandra</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>9240</b>	<b>2800</b>	<b>31230</b>
36	<b>Sri Mohd. Aslam</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>9720</b>	<b>2800</b>	<b>32313</b>
37	<b>Sri Pramod Kumar</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>8530</b>	<b>1800</b>	<b>25373</b>
38	<b>Sri Rajendra Singh Ranghar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24268</b>
39	<b>Sri Bharat Singh Bora</b>	<b>Dak Runner</b>	<b>5200-20200</b>	<b>7370</b>	<b>1800</b>	<b>24780</b>
40	<b>Sri Rajendra Singh</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
41	<b>Sri Gopal Singh Rawat</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>8890</b>	<b>2400</b>	<b>29763</b>
42	<b>Sri Pritam Singh</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24088</b>
43	<b>Sri Dinesh Kumar</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>8540</b>	<b>2400</b>	<b>28077</b>
44	<b>Sri Sanjay Kumar</b>	<b>Sweeper</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>23368</b>
45	<b>Sri Ram Pd. Yadav</b>	<b>Driver</b>	<b>5200-20200</b>	<b>9880</b>	<b>1900</b>	<b>30331</b>
46	<b>Sri Dashrath Singh Chauhan</b>	<b>Driver</b>	<b>5200-20200</b>	<b>10490</b>	<b>2800</b>	<b>32663</b>
47	<b>Sri Mukesh Bhatt</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
48	<b>Sri Karan Singh</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>9390</b>	<b>2400</b>	<b>30958</b>
49	<b>Sri Anup Kumar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
50	<b>Sri Kalam Singh Negi</b>	<b>orderly</b>	<b>5200-20200</b>	<b>10980</b>	<b>2800</b>	<b>36156</b>
51	<b>Sri Sudhir Kumar</b>	<b>Dak Runner</b>	<b>5200-20200</b>	<b>7100</b>	<b>1800</b>	<b>25610</b>
52	<b>Sri Mohd. Yunus</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>5070</b>	<b>1400</b>	<b>18512</b>
53	<b>Sri Ashok Kr. Agarwal</b>	<b>process server</b>	<b>5200-20200</b>	<b>10000</b>	<b>2800</b>	<b>33894</b>
54	<b>Sri Khushi Ram Bhatt</b>	<b>process server</b>	<b>5200-20200</b>	<b>9390</b>	<b>2400</b>	<b>30978</b>
55	<b>Sri Sandesh Krishali</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
56	<b>Sri Rajendra Singh Kadiyal</b>	<b>process server</b>	<b>5200-20200</b>	<b>9390</b>	<b>2400</b>	<b>31098</b>
57	<b>Sri Yash Pal Singh Chauhan</b>	<b>process server</b>	<b>5200-20200</b>	<b>9390</b>	<b>2400</b>	<b>28978</b>
58	<b>Smt. Prema Devi</b>	<b>Orderly</b>	<b>5200-20200</b>	<b>8670</b>	<b>2400</b>	<b>29029</b>
59	<b>Sri Jitendra Singh Napalchyal</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
60	<b>Sri Pushkar Chandra</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>23368</b>
61	<b>Sri Anand Kandpal</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>23368</b>
62	<b>Sri Kavindra Singh</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
63	<b>Sri Mata Din</b>	<b>Mali</b>	<b>5200-20200</b>	<b>9790</b>	<b>2800</b>	<b>33062</b>
64	<b>Sri Mahendra Singh Bisht</b>	<b>waterman</b>	<b>5200-20200</b>	<b>9390</b>	<b>2400</b>	<b>30778</b>
65	<b>Sri Dashrath Yadav</b>	<b>Process server</b>	<b>5200-20200</b>	<b>8880</b>	<b>1900</b>	<b>27901</b>

66	<b>Sri Digvijay Maurya</b>	<b>Process server</b>	<b>5200-20200</b>	<b>7370</b>	<b>1800</b>	<b>24980</b>
67	<b>Sri Megh Bahadur</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>7940</b>	<b>1900</b>	<b>25819</b>
68	<b>Smt. Shyam Pati</b>	<b>Farrash</b>	<b>5200-20200</b>	<b>7940</b>	<b>1900</b>	<b>25619</b>
69	<b>Sri Ramesh Kumar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>23668</b>
70	<b>Sri Arvind Kumar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
71	<b>Sri Shiv Kumar</b>	<b>Dak Runner</b>	<b>5200-20200</b>	<b>10280</b>	<b>2800</b>	<b>34565</b>
72	<b>Sri Chain Singh Butola</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24848</b>
73	<b>Sri Sohan Kumar</b>	<b>Process server</b>	<b>5200-20200</b>	<b>10560</b>	<b>2800</b>	<b>33032</b>
74	<b>Sh. Khursheed kumar jain</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>8030</b>	<b>2400</b>	<b>27476</b>
75	<b>Sri Amresh Kumar Singh</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
76	<b>Sri Yogendra Prasad</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>9230</b>	<b>2400</b>	<b>30392</b>
77	<b>Ajay Singh Panwar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24718</b>
78	<b>Guru Prasad</b>	<b>Dak Runner</b>	<b>5200-20200</b>	<b>7930</b>	<b>1900</b>	<b>25298</b>
79	<b>Kamlesh</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6580</b>	<b>1800</b>	<b>22670</b>
80	<b>Praveen Singh Bisht</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>7370</b>	<b>1800</b>	<b>26130</b>
81	<b>Waseema</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6090</b>	<b>1800</b>	<b>21358</b>
82	<b>Sashi Bhushan Gairola</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>7370</b>	<b>1800</b>	<b>26330</b>
83	<b>Kusum Lata</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>9540</b>	<b>2400</b>	<b>31147</b>
84	<b>Umed Singh</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24268</b>
85	<b>Bhagat Singh Chauhan</b>	<b>Driver</b>	<b>5200-20200</b>	<b>8630</b>	<b>2400</b>	<b>29814</b>
86	<b>Suresh Kumar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24088</b>
87	<b>Anuj Kumar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>5630</b>	<b>1800</b>	<b>21482</b>
88	<b>Subhash Kumar</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>6840</b>	<b>1800</b>	<b>24088</b>
89	<b>Madan Pal</b>	<b>Chaprasi</b>	<b>5200-20200</b>	<b>7370</b>	<b>1800</b>	<b>25500</b>
90	<b>Pankaj Sharma</b>	<b>Peon</b>	<b>5200 - 20200</b>	<b>6580</b>	<b>1800</b>	<b>24020</b>
91	<b>Sanjay Kumar</b>	<b>Peon</b>	<b>5200 - 20200</b>	<b>6580</b>	<b>1800</b>	<b>24220</b>
92	<b>Rajesh Chandra Joshi</b>	<b>Orderly</b>	<b>5200 - 20200</b>	<b>6580</b>	<b>1800</b>	<b>24200</b>
93	<b>Hari Prakash Sharma</b>	<b>Chaprasi</b>	<b>5200 - 20200</b>	<b>8420</b>	<b>1900</b>	<b>26782</b>
94	<b>Gopal Kumar</b>	<b>Chaprasi</b>	<b>5200 - 20200</b>	<b>8890</b>	<b>2400</b>	<b>29563</b>
95	<b>Subham Pant</b>	<b>Chaprasi</b>	<b>5200 - 20200</b>	<b>5410</b>	<b>1800</b>	<b>20894</b>
96	<b>Arun Dangwal</b>	<b>Chaprasi</b>	<b>5200 - 20200</b>	<b>5410</b>	<b>1800</b>	<b>20418</b>
97	<b>Babita Devi</b>	<b>Sweeper</b>	<b>5200 - 20200</b>	<b>5200</b>	<b>1800</b>	<b>17658</b>

**SECTION 4 (1) (b)(xi)**

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursement made;

**Statement of Budget received / Expenditure / Savings of Dehradun****Judgeship for the Month Nov 2015 under various Heads**

Code No.	Head	Grant received	Expenditure	Savings
<b>CIVIL COURTS</b>				
01 pay	2014001050300	63500 000	39894723	23605277
02 Wages	do	126000	88500	37500
03 D.A	do	72690000	41140410	31549590
04 T.A	do	19000 0	121840	68160
05 T.T.A	do	383000	382741	259
06 O.A	do	6935000	6847253	87747
08 Office. Exp	do	1400000	1249258	150742
09 Electric Charges	do	800000	65871	734129
10 Water	do		0	0
11 Stationary	do	15000 0	149867	133
12 office Furniture	do	0	0	0
13 Telephone Char	do	500000	350530	149470
14 Pur of Staff Car	do	0	0	0
15 Main.of staff car and pur of fuels	do	1700000	1288153	411847
16 P and Serv.	do	1500000	146293 2	37068
24 Vrahdha Nirmana karya	do	0	0	0
25 minor Works	do	188000	0	188000
27 Medical Reimb	do	1100000	614174	485826
29 Maintenance	do	187000	187000	0
42 Other Expenses	do	40000	36754	3246
45 L.T.C	do	0	0	0
46 Computer	do	0	0	0
47 Computer Stationery	do	100000	98750	1250
48 D.P	do	0	0	0
<b>Total</b>		<b>151489000</b>	<b>93978756</b>	<b>57510244</b>



**Statement of Budget received / Expenditure / Savings of Dehradun**

**Judgeship for the Month Nov 2015 under various Heads**

Code No.	Head	Grant received	Expenditure	Savings
<b>CRIMINAL COURTS</b>				
01 pay	2014001080300	11600000	6943552	4656448
02 Wages	do	0	0	0
03 D.A	do	13040000	7238677	5801323
04 T.A	do	20000	8480	11520
05 T.T.A	do	80100	80018	82
06 O.A	do	1320000	1289814	30186
08 Office. Exp	do	40000	19681	20319
09 Electric Charges	do	10000		10000
10 Water	do	0	0	0
11 Stationary	do	25000	0	25000
12 Office Furniture	do	0	0	0
13 Telephone Charges	do	30000	0	30000
15 Main.of staff car and pur of Fuels	do	200000	87072	112928
22 S.A	do	0	0	0
25 Petty Works	do	0	0	0
27 Medical Reimb.	do	75000	42548	32452
29 Maintenance	do	0	0	0
42 Other Expen.	do	20000	18436	1564
45 L.T.C	do	0	0	0
46 Computer	do	0	0	0
47 Computer Stationery	do	20000	0	20000
48 D.P	do	0	0	0
<b>Total</b>		<b>26480100</b>	<b>15728278</b>	<b>10751822</b>

**SECTION 4 (1) (b) (xii)**

The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes;

There are no subsidy programmes in the District Court, Dehradun.

**SECTION 4 (1) (b) (xiii)**

Particulars of recipients of concessions, permits or authorizations granted by it;

**N.A.**

**SECTION 4 (1) (b) (xiv)**

Details in respect of the information, available to or held by it, reduced in electronic form.

Judgements of Learned District Judge and Cause Lists of all the courts.

**SECTION 4 (1) (b) (xv)**

The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;

The litigant public may enquire status of their cases by moving application as per General Rules Civil and Criminal

**Section 4 (1) (b) (xvi)**

The names, designation and other particulars of the Public Information Officers

Mr. Dharmendra Kumar Singh,  
Appellate Authority Under Section 19 (1) of the Right to Information Act, 2005.  
I Addl. Civil Judge(Sr. Div.),  
Dehradun  
Telephone No. 0135-2624166 (Office)

Sri Prabhakar Sharma  
State Public Information Officer Under Section 5 (1) of the of the Right to Information Act, 2005  
Senior Administrative Officer, District Judge's Court, Dehradun.  
Telephone No. 0135-2624166 (Office)

Shri Rakesh Mohan Singh Rawat,  
State Assistant Public Information Officer under Section 5 (2) of the of the Right to Information Act, 2005 at outlying courts,  
Rishikesh District Dehradun  
Munsarim/Reader of the court of Addl. District & Session Judge,  
Rishikesh District Dehradun.  
Telephone No.2431260 (Office)

Shri Lalit Mohan Pandey,  
State Assistant Public Information Officer under Section 5 (2) of the of the Right to Information Act, 2005 at outlying court,  
Vikasnagar District Dehradun  
Munsarim/Reader, Addl. District & Session Judge, Vikasnagar,  
District Dehradun  
Telephone No.01360-250699 (Office)

**SECTION 4 (1) (b) (xvii)**

Such other information as may be prescribed; and thereafter update these publications every year;

NIL.

**SECTION 4 (1) (b) (xviii)**

Particulars of recipients of concessions, permits or authorizations granted by it;

Not applicable in the District Court, Dehradun.

**STATEMENT SHOWING TOTAL PENDENCY OF ALL KINDS OF  
CASES PENDING IN DEHRADUN JUDGESHIP AS ON 01.11.2015.**

<b>Sl. No.</b>	<b>Name of the Court</b>	<b>Civil Cases</b>	<b>Crl. Cases</b>	<b>Total</b>
1.	District Judge, Dehradun	795	201	996
2.	1 <sup>st</sup> Addl. District Judge, Dehradun	421	257	678
3.	2 <sup>nd</sup> Addl. District Judge, Dehradun	-	81	81
4.	3 <sup>rd</sup> Addl. District Judge, Dehradun	422	434	856
5.	4 <sup>th</sup> Addl. District Judge, Dehradun	403	168	571
6.	5 <sup>th</sup> Addl. District Judge, Dehradun	231	720	951
7.	6 <sup>th</sup> Addl. District Judge, Dehradun	275	178	453
8.	7 <sup>th</sup> Addl. District Judge, Dehradun	445	175	620
9.	8 <sup>th</sup> Addl. Dist. Judge, Dehradun (Vacant)	-	-	-
10.	A.D.J./Special Judge(POCSO), Dehradun	-	115	115
11.	1 <sup>st</sup> Addl. District Judge, Rishikesh	82	32	114
12.	2 <sup>nd</sup> Addl. District Judge, Rishikesh	111	52	163
13.	Addl. District Judge, Vikasnagar	276	269	545
14.	Civil Judge (Sr. Div.), Dehradun	906	-	906
15.	1 <sup>st</sup> Addl. Civil Judge (S.D.),Dehradun	776	506	1282
16.	2 <sup>nd</sup> Addl. Civil Judge(S.D.),Dehradun	575	746	1321
17.	3 <sup>rd</sup> Addl. Civil Judge(S.D.), Dehradun	594	501	1095
18.	4 <sup>th</sup> Addl. Civil Judge (S.D.), Dehradun	529	493	1022
19.	Civil Judge (Sr.Div.)/ACJM., Rishikesh	539	788	1327
20.	Civil Judge (Sr. Div.)/ACJM, Vikasnagar	519	2395	2914
21.	Civil Judge (Jr. Div.), Dehradun	920	733	1653
22.	1 <sup>st</sup> Addl. Civil Judge(J.D.)/J.M., Dehradun	469	3156	3625
23.	2 <sup>nd</sup> Addl. Civil Judge(J.D.)/JM, Dehradun	481	3911	4392
24.	3 <sup>rd</sup> Addl. Civil Judge(J.D.)/JM, Dehradun	271	978	1249
25.	4 <sup>th</sup> Addl. Cl. Judge(J.D.) D.Dun (Vacant)	-	-	-
26.	5 <sup>th</sup> Addl. Cl. Judge(J.D.), D.Dun(Vacant)	-	-	-
27.	Civil Judge (Jr. Div.), Rishikesh	260	-	260
28.	Addl. Cl Judge (Jr.Div.),RKH (Vacant)	-	-	-
29.	Civil Judge (Jr. Div.)/J.M., Vikasnagar	707	2298	3005
30.	Civil Judge (Jr. Div.), Chakrata	15	144	159
31.	Chief Judicial Magistrate, Dehradun	-	11202	11202
32.	1 <sup>st</sup> ACJM/(J. J. Board), Dehradun	-	17	17
33.	2 <sup>nd</sup> Addl. C. J. M., Dehradun	-	14559	14559
34.	Judicial Magistrate- I, Dehradun	-	7062	7062
35.	Judicial Magistrate- II, Dehradun	-	6833	6833
36.	Judicial Magistrate-III,Dehradun(Vacant)	-	-	-
37.	Judicial Magistrate IV,Dehradun(Vacant)	-	-	-
38.	Judicial Magistrate, Rishikesh	-	3018	3018
	<b>Total</b>	<b>11022</b>	<b>62022</b>	<b>73044</b>